

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 104(ND)2012**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016**

**NAME OF THE COMPANY: M/s. Lokesh Dhawan V/s. M/s. Dhawan Electricals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vikas Tiwari, Adv	Respondents	Meant by As	 08/8/2016
2.	Neeraj Kr. Gupta Adv			
3.	Ankit Sibal, Adv			

**ORDER**

Vide order dated 4.8.2016, a notice was directed to be issued on the proposed respondents for 24.8.2016.

Re-notify this for 24.8.2016.

Sd/-  
(Ina Malhotra)  
Member (Judicial)

Sd/-  
(R.Varadharajan)  
Member (Judicial)